

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3725
ANSWERED ON:18.12.2006
ENVIRONMENTAL CLEARANCE TO INDUSTRIAL PROJECTS
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of industrial projects cleared under the Environment (Protection) Act, 1986 as on date;
- (b) whether such projects have complied with all the conditions and implemented all the safeguards imposed by the Government; and
- (c) if not, the reasons therefore ?

Answer

MINISTER OF STATE FOR ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) Ministry of Environment and Forests has granted environmental clearance to 874 industrial projects during the period January, 2004 to November, 2006.

(b) & (c) Regular monitoring of the projects is carried out by the respective Regional Office of Ministry of Environment and Forests and a follow-up action in the form of continuous persuasion with the project authorities is undertaken for ensuring an effective compliance of the stipulated conditions. In cases of significant non-compliances, to begin with show cause notices are issued.